

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 63 to 68 of 2017 (SZ)

Appellant(s)Vs.

M/s Vinayaka Blue Metals
Rep by the Partner B. Chandrabose
Thuppuganapalli, Hosur Taluk,
Kishangiri District.

Respondent(s)

The Appellant Authority
Tamil Nadu Pollution Control Board
Kishna Vilas, No.51 Gangadeeswarar,
Koil Street, Purasawalkam,
Chennai 600084 and 3 others.

Legal Practitioners for Appellant(s)

M/s Ramasubramaniam, G.R. Ravi
Chandran

Legal practitioners for respondent(s)

M/s H. Yasmeen Ali for R2 & R3
M/s Kamalesh Kannan for R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 09.10.2018 Appellant counsel present. Respondents and counsel not present. R4 side reply not filed in spite of sufficient chances. R4 called absent. Post the matter before Tribunal call on 26.10.2018 (Tmt. Meena Satheesh) Registrar